(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The Parliamentary Standing Committee reviewed the Plan Scheme "An Integrated Programme" for Older Persons and gave their recommendations.

(b) No Sir. An amount of Rs. 74.54 crores has been spent during the Tenth Plan period out of a total Budget Allocation of Rs. 102.66 crores under the scheme.

(c) & (d) Based on the evaluation studies undertaken from time to time, the scheme has been revised.

## Scholarships for students

2921. SHRI RAJEEV SHUKLA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the status of Rs. 91 crore allocated in the previous budget for providing scholarships to students belonging to socially and educationally backward classes; and

(b) how many scholarships have been provided under this programme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) Under the Scheme of Post-matric Scholarship for OBC students, a budget provision of Rs. 90.75 crore was made during 2007-08 for States/UTs, excluding North-Eastern States and Sikkim, against which an amount of Rs. 110.60 crore has been released to States and UTs, excluding North East States and Sikkim, to benefit 7.77 lakh OBC students Additional funds were made available by re-appropriation of savings under other schemes of the Ministry.

## Atrocities on Banjaras

†2922. SHRI JABIR HUSAIN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that ten members of Banjara tribe (nomads) were lynched by some unidentified people on the alleged charge of theft in Rajapakar village of Vaishali district of Bihar in September, 2007;

(b) whether following this incident, the Chairman and other members of National Denotified, Nomadic and Semi-Nomadic Tribes visited the venue;

(c) whether a detailed report thereto has been submitted to the Ministry by the commission; and

(d) if so, the details of the report?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.